

ITEM NO.2

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5165/2017

RETAIL SALES MANAGER INDIAN OIL CORPORATION LTD. Appellant(s)

VERSUS

ANIL SINGH . & ORS.

Respondent(s)

IA No. 61601/2018-Early hearing application)

Date : 26-11-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. Yasir Rauf, Adv.
Mr. Gaurav Sharma, Adv.

Mr. Rahul Narayan, AOR
Ms. Shashwat Goel, Adv.

For Respondent(s) Mr. Rishabh Sancheti, Adv.
Ms. Padma Priya, Adv.
Mr. Anchit Bhandari, Adv.
Mr. T.Mahipal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We do not find any merit in I.A. No. 61601 of 2018
(Application for early hearing), which is hereby dismissed.

(SHASHI SAREEN)
AR CUM PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR